

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

A.NO. 371 OF 2018 & IA NO 734 OF 2018

Dated: 5th July, 2019

In the matter of:

Madhya Pradesh Power Management Company Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **19.08.2019.**

Court Master/PS

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